| Name of the Corporate Debtor: Akul Industries Private Limited; Date of commencement of CIRP: 03-09-2026 (Order receipt Date: 03-09-2026); List of creditors as on: 27-10-2026 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| **Secured financial creditors (other than financial creditors belonging to any class of creditors)** | | | | | | | | | | | | | | |
| **Sl. No.** | **Name of Creditor** | **Details of claim** | | **Details of claim admitted** | | | | | | **Amount of contingent claim** | **Amount of any mutual dues, that may be set-off** | **Amount of claim not admitted** | **Amount of claim under verification** | **Remarks, if any** |
| | | **Date of receipt** | **Amount claimed** | **Amount of claim admitted** | **Nature of claim** | **Amount covered by security interest** | **Amount covered by guarantee** | **Whether related party?** | **% of voting share in CoC** | | | | | |
| **1** | Axis Bank Limited | 21.09.2026 | 55,733,000.00 | 55,733,000.00 | Financial debt under Section 5(8)(a): Cash Credit/OD and Term Loans (as claimed) | **Nil** | Nil | **No** | 27.43% | **Nil** | **Nil** | Nil | Nil | Claim submitted in Form C by Axis Bank Limited for an aggregate amount of ₹5,85,77,364.71 in respect of the Overdraft/Cash Credit facility. An amount of ₹5,85,77,364.71 is admitted into the CIRP claim pool as on the Insolvency Commencement Date (03.09.2026), comprising the outstanding principal and interest accrued up to the said date. Interest, penal charges and banking fees attributable to the period subsequent to the Insolvency Commencement Date have been disallowed. No amount remains under verification. |
| **2** | Bank of India | 25.09.2026 | 10,485,916.60 | 10,444,362.67 | Financial debt under Section 5(8)(a): Cash Credit/OD and Term Loans (as claimed) | **Nil** | Nil | **No** | 5.14% | **Nil** | **Nil** | 41,553.93 | Nil | Claim received by email on 25.09.2026 (after the last date of 17.09.2026) and Total claim of ₹1,04,85,916.60 submitted in Form C, out of which ₹1,04,44,362.67 is admitted into the CIRP claim pool, subject to applicable verification and reconciliation, being the outstanding amount along with interest and charges accrued up to the Insolvency Commencement Date (03.09.2026), as supported by the bank's account statement and loan documents. An amount of ₹41,553.93 is not admitted, being interest and penal charges attributable to the period subsequent to the Insolvency Commencement Date. No amount remains under verification, subject to completion of any outstanding procedural formalities. |
| | **Total** | | **66,218,916.60** | **66,177,362.67** | | | **0.00** | | **32.57%** | | | **41,553.93** | | |